

and will be laid on the Table of the Sabha.

Award regarding reinstatement of certain Employees of I.D.P.L.

282. SHRI S. M. BANERJEE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether 12 employees, whose services were terminated in 1969 at I.D.P.L. Rishikesh, have since been reinstated after the award given by the Union Labour Minister;

(b) whether they have been paid one-fourth of their wages, and

(c) if so, whether a copy of the award will be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). No, Sir. I.D.P.L. have raised some issues, in this connection which are being examined. At this stage it is not proposed to lay a copy of the said document on the Table of the House.

मई, 1974 में रेल कर्मचारियों द्वारा हड़ताल के दौरान मालगाड़ियां चलाया जाना

283. श्री श्रीकृष्ण प्रसन्न: क्या रेल मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या मई, 1974 में रेल हड़ताल के दौरान कर्मियों वाले राज्यों के लिये गेहूँ ने लदी मालगाड़िया चलाये जाने में कुछ कठिनाइया महसूस की गई

(ख) यदि हाँ, तो इस काल में कुल कितनी मालगाड़िया चलाई गई; और

(ग) उक्त गाड़ियों ने कितना गेहूँ ढोवा ?

रेल मंत्रालय में उपमंत्री (श्री श्रीकृष्ण शर्मा कुरेशी) : (क) जी नहीं।

(ख) और (ग). प्रश्न नहीं उठता।

Fertilizer Factories and their Production

284. PROF. NARAIN CHAND PARASHAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of fertilizer factories likely to be set up in the financial years 1974-75 and 1975-76 State-wise;

(b) whether the existing factories are giving optimum production at present, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) 14 fertilizer plants, including expansion of some of the existing ones are likely to be completed in the years 1974-75 and 1975-76.

(b) and (c). Capacity utilisation in the operating units is below optimum levels due to (i) technological problems arising out of the ageing equipment, (ii) design and equipment deficiencies; (iii) Non-availability of adequate quantities of the proper quality of raw materials; and (iv) external constraints such as power cut/fluctuations, labour problems etc.

Survey for Nangal-Talwara Railway Line

285. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the final location-estima-

engineering survey for the proposed Nangal-Talwara Railway Line has been started,

(b) if so, the date of starting the survey; and

(c) the likely date of completion of the survey?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Not yet The survey estimates are under consideration

(b) and (c) Do not arise

Survey for linking of Gaya with Rajgir in Bihar by New Railway Line

286 **PROF NARAIN CHAND PARASHAR** Will the Minister of RAILWAYS be pleased to state

(a) whether any survey has been ordered for the construction of the Railway line for linking Gaya with Rajgir in Bihar, and

(b) if so the Broad features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) and (b) A reconnaissance Engineering-cum-Traffic survey is proposed to be taken up during the current financial year from Gaya to Rajgir The Railway have already been asked to submit an estimate for carrying out the said survey.

Setting up of Zonal Labour Advisory Bodies for each Railway Zone

287 **PROF NARAIN CHAND PARASHAR:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to set up Zonal Labour Advisory Bodies for each one of the Railway Zones;

(b) if so, the likely date by which the Committees would be set up, and

(c) a brief out-line of the function of these Committees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) No Sir

(b) and (c) Does not arise

Release of Workers and Review of Cases

288 **SHRI BISHWANATH JHUNJHUNWALA** Will the Minister of RAILWAYS be pleased to state

(a) the total number of rail workers who have been released after the withdrawal of the Rail strike

(b) the number of those under detention still and whether their cases are being reviewed, and

(c) whether break in service imposed on certain Employees thus will make the employees who had not joined strike senior to those who had joined the strike for purposes of future promotion?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Total No of Railway employees released—19205

(b) 678—These cases are under-process according to Law

(c) No

Movement of Trains during Strike by Railwaymen in May, 1974

289 **SHRI M KATHAMUTHU** Will the Minister of RAILWAYS be pleased to state:

(a) for how many days the Railway employees were on strike since 8th May, 1974;